

HIGH COURT OF KERALA

Tel: address "Justitia"
Telephone No. 2393901

Kochi : 682 031
Dated: 15.06.2017

F1- 10167/2006

QUOTATION NOTICE No.1/2017

Sealed quotations superscribing '**Quotation for supply of Seasonal Books**' are invited from the book sellers/Publishers for the supply of books in the Annexure- 2 attached here with, to the Library, High Court of Kerala. Quotation may be addressed to the Registrar General, High Court of Kerala, Kochi-31.

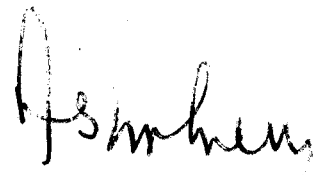
Quotation offering the maximum discount (to be entered in the column specified against each item) will ordinarily be accepted. However, the Registrar General reserves right to reject all or any one of the quotations without assigning any reason.

The rates quoted should be for delivery of books at the office of library, High Court of Kerala. The books are to be supplied within two weeks from receipt of confirmed orders. If the books are not supplied within the prescribed time, the order will stand cancelled without further notice.

The last date for receipt of quotation is **03.07.2017 at 2.30 PM**. Any quotation received after the prescribed time on due date is liable to be rejected. The quotations will be opened by Registrar General/Registrar General in-charge at **3.00 PM on 03.07.2017** in the presence of such of the tenderers or the authorized representatives who may be present at that time.

More information if needed, can be obtained from office during working hours.

Kochi
Dated : 15.06.2017


Ashok Menon
Registrar General
b

Encl: Annexure-2

ANNEXURE- 2

S1. No.	Title	Author/ Publisher	Edition	Amount in ₹.	No. of Copies	Discount Quoted
1	Income Tax Act	Bharat	2017	On printed price (5	
2	Income Tax Act	Taxman	2017	On printed price	5	
3	Income Tax Rules	Bharat	2017	On printed price	5	
4	Income Tax Rules	Taxman	2017	On printed price	5	
5	Income Tax Ready Reckoner	Garg	2017	On printed price	3	
6	Central Excise Tariff	R.K Jain	2017	On printed price	1	
7	Central Excise Manual	R.K Jain	2017	On printed price	1	
8	Customs Law Manual	R.K Jain	2017	On printed price	1	
9	Customs Tariff	R.K Jain	2017	On printed price	1	
10	Indian Tax Laws	A.N Iyer	2017	On printed price	3	
11	SCC Yearly Digest-Supreme Court	-	2017 edition, to be published in 2018	On printed price (as and when published)	5	
12	A.I.R Yearly Digest (SC)	-	2017 edition, to be published in 2018	On printed price (as and when published)	3	
13	Kerala High Court Yearly Digest	-	2017 edition, to be published in 2018	On printed price (as and when published)	5	